

Road Transport Corporation in Orissa

2417. Shri Sanganna: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the Government of Orissa have approached the Centre for financial assistance to form the Road Transport Corporation; and

(b) if so, what is the reaction of Government to it?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No.

(b) Does not arise.

I.A.R.I.

2418. Shri J. B. S. Bist: Will the Minister of Food and Agriculture be pleased to state:

(a) what action has been taken on the suggestions made by Rockefeller Professors attached to the various divisions of the Indian Agricultural Research Institute for improvement of the working of the Institute; and

(b) whether a copy each of the reports submitted by them would be laid on the Table?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) The suggestions made by the visiting Professors at the Indian Agricultural Research Institute, brought over with assistance from the Rockefeller Foundation, are generally on the following lines:—

1. Certain adjustments in the work in the relevant Divisions.
2. Adjustments in the training curricula of the post graduate students.
3. Provision of additional equipment and books.

4. Strengthening of work in the research programmes on certain disciplines.

5. Provision of additional staff for certain items of work.

6. Provision of more laboratory and office space.

Action is being taken by Heads of the concerned Divisions on items 1 and 2, the Post Graduate Council being consulted if necessary. As regards item 3, equipment and books are being obtained from the Rockefeller Foundation. This will also help in strengthening the work as indicated in item 4. As regards items 5 and 6, some laboratory buildings are already sanctioned and are under construction and further requirements are being provided for in the 3rd Five Year Plan. The addition of more staff also depends upon availability of adequate amount of equipment and laboratory space. Moreover, staff has to be provided in a planned manner. Provision is therefore being made in the Third Five Year Plan for the additional staff requirements of the Institute.

(b) No.

Yamuna Committee

2419. Shri M. C. Jain: Will the Minister of Irrigation and Power be pleased to state:

(a) the functions of the Yamuna Committee and its terms of reference;

(b) whether in the name of protecting the Jamna bridge at Delhi, schemes to drain off flood waters of Chutang and Rakshi streamlets in Karnal district have been held up; and

(c) whether there is any other alternate scheme to drain off those streamlets?

The Deputy Minister of Irrigation and Power (Shri Hathl): (a) The Yamuna Committee was constituted in March, 1956 to coordinate plans for flood control schemes in the Yamuna

river Basin (up to Delhi). The main functions of the Committee are:—

- (i) to safeguard the interests of Delhi, its suburbs and the Northern Railway bridge at Delhi against undue increase of maximum flood level in the Yamuna at Delhi on account of flood protection works upstream;
- (ii) to safeguard the interest of Punjab, U.P. and Delhi against adverse effects of flood control works in any of these areas; and
- (iii) to ensure that adequate waterway is provided for any new structure built across the Yamuna river.

(b) No.

(c) No alternative scheme has been proposed by the Government of Punjab.

Family Planning Centre, Krishna Nagar, West Bengal

2420. Shri S. M. Banerjee: Will the Minister of Health be pleased to state:

(a) whether the attention of Government has been drawn to a press news which appeared in 'Darpan' dated the 5th August, 1960 of Calcutta regarding gross mismanagement of the Family Planning Centre, Krishnagar, West Bengal; and

(b) if so, the steps taken to remove such mismanagement and irregularities?

The Minister of Health (Shri Karmarkar): (a) and (b). The required information is being collected and will, when available, be laid on the Table of the Sabha.

खसौली में रेलवे स्टेशन

२४२१. श्री प० ला० बारूपाल : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि चुरू-फतेहपुर रेलवे लाइन (पश्चिम रेलवे) के खसौली

गावां में, जिसकी जनसंख्या १५०० है, रेलवे स्टेशन बनाने के लिये सरकार को एक प्रार्थना पत्र मिला है; और

(ख) यदि हां, तो इस बारे में सरकार ने क्या कार्यवाही की है ?

रेलवे उप मंत्री (श्री सै० वें० रामरामो)

(क) जी हां ।

(ख) रेल प्रशासन ने इस मुझाव की की जांच की थी, लेकिन पर्याप्त यातायात न होने के कारण इसे स्वीकार नहीं किया गया ।

रेलों पर उपाहार गृहों के ठेके

२४२२. श्री प० ला० बारूपाल : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उपाहार-गृहों के ठेकेदारों को, जिन्हें १९५८ के बाद ठेके मिले हैं, मेज, कुर्मी आदि का किराया देना पड़ता है जबकि उनसे पहले के ठेकेदारों से उनका कोई किराया नहीं लिया जाता;

(ख) यदि हां, तो इसके क्या कारण हैं;

(ग) क्या यह भी सच है कि स्टेशनों पर चाय तथा दूध के ठेकेदारों को यात्रा के लिए प्रथम श्रेणी के पास मिलते हैं; और

(घ) यदि हां, तो कितने ठेकेदारों को ऐसे पास दिये गये हैं ?

रेलवे उपमंत्री (श्री शाहनवाज खां):

(क) और (ख). आम तौर पर ठेकेदारों को फर्नीचर की व्यवस्था स्वयं करनी होती है और यदि रेल प्रशासन ठेकेदारों को फर्नीचर देते हैं, तो इसके सम्बन्ध में वर्तमान आदेश यह है कि उनसे उसका किराया वसूल किया जाय ।

कुछ मामले नोटिस में आये हैं कि जिन ठेकेदारों से करार १९५८ से पहले किया गया था उनसे फर्नीचर का किराया नहीं लिया जा रहा है । इस मामले पर आगे जांच की जा रही है ।